

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 06.11.2018 (Tuesday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1814 of 2018 in Comp. App. (AT) (Ins) No. 164 of 2018	Lalit Mishra &Ors. Vs. Sharon Bio Medicine Ltd. &Ors.	Karan Khanna	
2.	I.A. No. 1815 of 2018 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing & Financial Services Ltd. & Ors.	Diwakar Maheshwari	

For Admission (Fresh Case)

3.	Comp. App. (AT) (Ins) No. 691-695 of 2018	NRC Ltd. Vs. Punjab National Bank	Vipul Ganda	
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For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 465 of 2018	Dr. K.M. Cherain Vs. State Bank of India & Ors.	R. Anand Padmanabhan	Mohit Bhardwaj-R1
5.	Comp. App (AT) (Ins) No. 627 of 2018	V. Chiranjiv & Co. Vs. Wiltan Telmag (India) Pvt. Ltd.	Arunav Patnaik	

Note: Court will not sit after 11:30 AM.

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By Order

Joint Registrar